

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI,

ORDER

The following transfer and posting is hereby made in official exigency with immediate effect :-

Name of Officials (Sh.)	From	To
Sudhir Kumar EC- 14737805	JJA/ Asstt. Ahlmad in the vacant court previously presided over by Sh. Ankit Singla, POLC, RADC	JJA/Asstt. Ahlmad in the court of Sh. Gorakh Nath Pandey, POLC, RADC

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

Anju Bajaj Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

No.: 5704D To 5719D /F.7/P&T/Admn/RADC/2023
Copy forwarded for information and necessary action to :-

Dated, Delhi the 17.07.2023

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn.II Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P -II Personal File/ACR/Leave/Website Committee, THC, Delhi.

Anju Bajaj Chandna

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi